

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00375/2020

Jabalpur, this Wednesday, the 29th day of July, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Hari Shankar Patel, S/o Shri Gulab Singh Patel,
 Aged about 61 years, Occupation-Retired
 Government Servant, Address- 331/4
 Gram Bhangarh, Bhangarh,
 District-Sagar (MP)-Pin Code-470113

-Applicant

**(By Advocate –Shri Pravesh Naveriya proxy counsel for
 Ms. Varsha Kothari)**

V e r s u s

1. The Union of India, through its Secretary,
 Department of Posts India, Postal Directorate,
 Dak Bhavan, Sansad Marg, New Delhi (MP), Pin Code 110001
2. General Manager (Finance), Postal Accounts,
 4th Floor Dak Bhavan, Hoshangabad Road,
 Bhopal (MP), Pin code-462027
3. Post Master General, Jabalpur Region,
 Jabalpur Vidya Nagar, Jabalpur (MP), Pin code-482001
4. Post Master Sagar Cantt. Head Office, Sagar,
 (M.P.), Pin Code 470001
5. Superintendent of Post Office, Chhatarpur Division,
 Chhatarpur (MP), Pin code 471001
6. Senior Accounts Officer (Pension),
 Postal Accounts, Dak Bahvan Hoshangabad Road,
 Bhopal (MP), Pin Code-462027
7. Assistant Accounts Officer, (Pension Section),
 Department of Post India, Dak Bhavan,
 Hoshangabad Road, Bhopal (MP),

Pin Code 46027

- Respondents

(By Advocate -Shri S.P.Singh, learned counsel for respondents)

O R D E R (ORAL)

By Ramesh Singh Thakur, JM:-



Learned counsel for the applicant submits that the applicant be permitted to withdraw this Original Application due to the fact that the representation has been made as per Annexure A-9 on 01.06.2020, which is pending and it is pre-mature.

2. In view of it, this Original Application is dismissed as withdrawn being pre-mature.
3. Needless to say that the applicant may approach the Tribunal with same cause of action as permitted as per law.

(Naini Jayaseelan)
Administrative Member
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(Ramesh Singh Thakur)
Judicial Member